

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)**

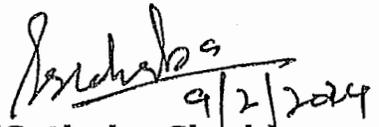
NOTIFICATION

No: 08 of 2024/RR/RC

Dated: 09-02-2024

It is hereby notified for the information of all the concerned that the posts of Telephone Operators Advertised by the High Court of J&K and Ladakh pursuant to Advertisement Notification Nos. 107 dated 13.04.2009 and 03/2018 dated 10.09.2018 respectively, are hereby treated as cancelled.

By Order


9/2/2024
(Satinder Singh)

Registrar Recruitment

No. 3249-74/RR/RC

Dated: 09.02.2024

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
2. Joint Registrar/Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
4. Additional Registrar (Administration)/Deputy Registrar (Administration), High Court Main Wing, Jammu.
5. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
6. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
7. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
8. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
9. Order file.


Registrar Recruitment